

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 2 in CIVIL APPEAL NO. 1591 OF 2006

PUNJAB &HARYANA HIGH COURT AT CHANDIGARH

Appellant (s)

VERSUS

MEGH RAJ GARG & ANR.

Respondent(s)

(With appln(s) for early hearing and office report )

Date: 15/03/2010

This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE DEEPAK VERMA  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Rajeev Sharma,Adv.

For Respondent(s) Mr.Ajit Kumar, Adv.  
for Mr. S.K. Sabharwal,Adv.

Mr. Ajay Pal ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List the appeal during summer vacation.

Application for early hearing is disposed of.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master